

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)
2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)

Date of Order: 7th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

ITEM NO.123 – CP (IB) NO.19/ALD/2022

NAME OF THE COMPANY	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S VIRENDRA KUMAR CHAWLA (PERSONAL GURANTOR OF M/S JML MARKETINGS PVT. LTD.)
UNDER SECTION	95(1) OF IBC

ITEM NO.124 – CP (IB) NO.20/ALD/2022

NAME OF THE COMPANY	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S ANIL ARORA (PERSONAL GURANTOR OF M/S JML MARKETINGS PVT. LTD.)
UNDER SECTION	95(1) OF IBC

ITEM NO.125 – CP (IB) NO.21/ALD/2022

NAME OF THE COMPANY	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S RAJINDER KUMAR CHAWLA (PERSONAL GURANTOR OF M/S JML MARKETINGS PVT. LTD.)
UNDER SECTION	95(1) OF IBC

-Sd-

-Sd-

ITEM NO.126 - CP (IB) NO.22/ALD/2022

NAME OF THE COMPANY	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S KIMTI LAL ARORA (PERSONAL GURANTOR OF M/S JML MARKETINGS PVT. LTD.)
UNDER SECTION	95(1) OF IBC

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 14th May, 2024.

-Sd-
(Court Officer)

07th May, 2024

Bipul Kumar Tiwari
(Stenographer)